

OFFICE OF THE PR. DISTT. & SESSIONS JUDGE REASI


No: ²⁶⁹⁻⁷⁷² /PDSJR

Dt:- 01-7-2022.

ORDER

In compliance to Hon'ble High Court Order no. 724 of 2022/Psy Dated 28.06.2022 and in the interest of administration, following transfers and adjustments of Junior Assistants transferred to District Reasi are hereby ordered:-

1. Sh. Deepak Warikoo, Junior Assistant, is adjusted as Civil Clerk cum copyist in the Sub-Judge Court , Katra against vacancy fallen vacant consequent upon transfer of Ms. Deepika Dogra, Junior Assistant to District Udhampur.
2. Ms. Amreen Khan, Junior Assistant, is adjusted as Civil clerk in the court of Munsiff Katra against vacancy fallen vacant consequent upon transfer of Sh. Rajat Sharma , Junior Assistant to District Udhampur.
3. Sh. Aftab Nazir Junior Assistant is transferred and adjusted as Civil Clerk/ copyist in the Munsiff Court, Mahore against vacancy fallen vacant consequent upon transfer of Sh. Altaf Hussain, Junior Assistant to District Court Reasi.
4. Sh. Altaf Hussain Junior Assistant is transferred and adjusted as Criminal Clerk/ copyist in Additional Special Mobile Magistrate Court, Reasi against vacancy fallen vacant consequent upon transfer of Sh. Jag Paul, Junior Assistant to District Udhampur.
5. Sh. Varinder Kumar Junior Assistant is transferred and adjusted as Criminal Clerk in CJM Court, Reasi against available vacancy.
6. Ms. Shehnaz Begum Junior Assistant is transferred and adjusted as Criminal Clerk in the Court of Munsiff, Katra against vacancy fallen vacant consequent upon transfer of Sh. Girish Kuma, Junior Assistant to District Jammu.
7. Sh. Varun Jamwal Junior Assistant is transferred and adjusted as Judicial Clerk in the office of Tehsildar Executive Magistrate 1st Class, Reasi against available vacancy.
8. Sh. Farman Ali Junior Assistant is transferred and adjusted as Civil Clerk cum copyist in the CJM Court, Reasi against vacancy fallen vacant consequent upon


Principal
District & Sessions Judge
REASI

transfer of Ms. Shehnaz Begum Junior Assistant to Munsiff Court Katra.

(R.N. Watal)
Pr. Distt & Sessions Judge
Reasi

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice High Court of UT of J&K at Srinagar for information.
2. Sub-Judge/CJM Reasi for information.
3. Sub-Judge/JMIC Katra for information.
4. Munsiff/ JMIC Katra for information.
5. Additional Special Mobile Magistrate/ JMIC Reasi for information.
6. Munsiff/ JMIC Mahore for information.
7. Tehsildar Executive Magistrate Reasi for information.
8. System Officer e-Courts District Reasi for uploading the same in the District Court website.
9. Office record.

(R.N. Watal)
Pr. Distt & Sessions Judge
Reasi